2671

Written Answers

867. SHRI M. VERO:

SHRI KRISHAN KANT : SHRI D. THENGARI:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that on the 8th August, 1968 officials from the Sibsagar District of Assam accompanied by Armed Forces illegally burnt Nagaland Police Post buildings worth over Rs. 50,000 (Rupee fifty thousand) at Yachang inside Nagaland;
- (b) whether it is a fact that on the 19th August, 1968 Assam officials from the Sibsagar District of Assam accompanied by Armed Forces entered into Nagaland and burnt 2 Government buildings worth Rs. 5,000 (Rupees five thousand) and 26 village-houses and granaries and standing crops of inestimable value; and
- (c) if so, what action the Union Government propose to take to avoid such situations arising in future?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA):

- (a) and (b) Reports of these incidents have been received from the Government of
- (c) The Chief Secretaries of Assam and Nagaland have since discussed this matter on 8th October, 1968 and reached an agreement on steps to be taken to reduce tension and to determine on the ground in certain sectors the border between the two States as defined in the State of Nagaland Act, 1962.

हुई चोरियां

868. श्री सुरज प्रसाद: क्या गह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) राजधानी में सन् 1967-68 में कितनी चोरियां हुईं और कितने व्यक्तियों को रंगे हाथों पकड़ा गया तथा इन चोरियों में कितने पुलिस कर्मचारी शामिल थे:

व्यक्तियों ने चोरों (অ) जिन रंगे हाथ पकड़ा उन्हें दिये गये पुरस्कारों का व्योरा क्या है ; और

to Questions

(ग) क्या यह सच है कि जिस चोर को पिछले वर्ष विजीलैंस कमिक्नर के घर पर चोरी करते हए पकड़ा गया था उसे छोड़ दिया गया है; उसके दवारा किन-किन स्थानों पर चोरियां की गयी थीं और क्या उन लोगों को जिन्होंने उसे पकड़ा था कोई पूरस्कार ये गये हैं और यदि नहीं, तो उसके क्या कारण हैं ?

t[THEFTS COMMITTED IN THE CAPITAL

868. SHRI SURAJ PRASAD: Will the Minister of HOME AFFAIRS be pleased to

- (a) the number of thefts committed in the capital during 1967-68, the number of persons caught red-handed and the number of policemen who were involved in these thefts;
- (b) the details of the awards given to the persons who had caught the thieves redhanded; and
- (c) whether it is a fact that the theif who was caught last year while committing theft at the residence of the Vigilance Commissioner has been set free, the details of the places where thefts were committed by him and whether the persons who had caught him have been given any awards, if not, the reasons therefor]?

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री विद्या चरण शक्ल) : (क) 1-1-1967 से 15-11-1968 तक की अवधि में राजधानी में चोरी के 18,866 मामले बुचित किए गये थे । इन मामलों में 1,281 व्यक्ति रंगे हाथो पकड़े गये। बताया जाता है कि चोरी के कुछ मामलों में दो पुलिस कर्मंचारियों का भी हाथ

■f[] English translation.